



**Central Administrative Tribunal
Principal Bench, New Delhi**

**MA No.532/2020
OA No.427/2020**

New Delhi, this the 12th day of February, 2020

Hon'ble Ms. Aradhana Johri, Member (A)

1. Smt. Chanderpati Devi, Group 'D'
Aged about 65 years
W/o Late Shri Ram Kunwar Prasad.

2. Shri Maral Chand, Aged about 25 years
Group 'D'
S/o Late Shri Ram Kunwar Prasad
Both R/o House No.A-159
Near Bal Bharti School
New Palam Vihar, Vishnu Garden
Gurgaon, Haryana-122001. ... Applicants

(By Advocate :Shri G.S. Sharma)

Versus

1. Senior Divisional Personal Officer
DRM Office, New Delhi
Estate Entry Road
Connaught Place, New Delhi.

2. Incharge
Tugalakbad Loko Shed
Northern Railway
Delhi. ...Respondents

ORDER (ORAL)

The applicants, Smt. Chanderpati Devi and her son Shri Maral Chand, have filed this OA claiming retiral benefits of husband of applicant no.1 i.e. Shri Ram Kunwar Prasad. It is the contention of the applicants that Shri Ram Kunwar Prasad is missing since 2004 and therefore it is presumed that he has



expired and they may be given the pensionary benefits. They filed a Civil Suit for declaration (Old Suit No.259/13, New Suit No.95220/16, ID No.02401C0323552012), which was dismissed. Thereafter, an appeal (RCA No.1322/16) before Additional Senior Civil Judge of Central District at Tis Hazari Courts was also dismissed on 08.07.2019.

2. It is seen that the applicants have given a representation only on 17.10.2019 to the respondents, which is yet to be decided. As per Section 20 of the Administrative Tribunals Act, this OA is pre-mature. The applicants should await the outcome of the representation and follow up the same with the respondents. In case they do not get relief, they are at liberty to approach this court. With this above directions, this OA is dismissed.

**(Aradhana Johri)
Member (A)**

'uma'

